

**HIGH COURT OF DELHI : NEW DELHI**

**(GENL.-ADMN.-I BRANCH)**

No. 2587 G-7/Genl.-I/DHC

Dated: 07/12/2023

To

The Principal District & Sessions Judge (Hqrs.),  
Tis Hazari Courts,  
Delhi.



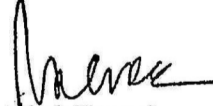
**Sub: Notification regarding Suspension of Licence of Advocate.**

Sir,

I am directed to forward herewith a copy of Notification No. 823/Gen/SF/2023 dated 01.12.2023, received from the Secretary, Bar Council of Delhi, on the above subject, with a request to circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Yours faithfully,

Encl: As above.

  
(Ashok Kumar)  
Assistant Registrar (Genl.-I)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 55573 - 55703 /Genl./Misc./Circulation/2023

Dated, Delhi the 11 DEC 2023

**Sub:- Notification regarding Suspension of Licence of Advocate.**


Forwarded a copy of the letter bearing No. 2587/G-7/Genl.-I/DHC dated 07/12/2023, this office letter bearing diary No. 1969/A dated 11/12/2023 alongwith copy of the notification Ref No. 823/Gen/SF/2023 dated 01/12/2023 of Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 received from Sh. Ashok Kumar, Ld. Assistant registrar(Genl-I), Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(UMED SINGH)

Link, Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi

Encl. As above

  
11/12/2023



Phone : +91-11-26498356, 41752340,  
45603795, 45603739, 43559586  
E-mail : barcouncilofdelhi@rediffmail.com  
Web : www.delhibarcouncil.com

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049


Ref. No. : 823/Gen/SF/2023

Dated : 01.12.2023

### NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 09.10.2023 passed by the Disciplinary Committee of Bar Council of Delhi, the licence to practice of **Mr. Naresh Lohia, (D/4525/2015)**, R/o H.No. 121, Mangu Mohalla, VPO- Ghitorni, New Delhi, has been suspended from practice as an Advocate in or before any Court of Law for a period of 3 (three) years from date of order i.e. 09.10.2023, to 08.10.2026, on finding him guilty of gross professional misconduct and other misconduct.

This has emanated from the Complaint No. 22/2023 titled **Ms. Ananya Roy, Advocate Versus Mr. Naresh Lohia.**

  
Col. Arun Sharma (Retd.)  
Secretary

#### Copy forwarded for information to :-

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges' in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Ananya Roy, Advocate Chamber No. 116, Lawyers Block, Saket Court Complex, New Delhi-110017
13. **Mr. Naresh Lohia, (D/4525/2015)**, R/o H.No. 121, Mangu Mohalla, VPO- Ghitorni, New Delhi. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

GENERAL BRANCH

Diary No. 7085  
Date 05.12.23

GENERAL RECEIPT  
High Court of Delhi  
04 DEC 2023  
Receipt No. 6586